

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 304
(IB)-66/ND/2024
New IA-1942/2024

IN THE MATTER OF:

IDBI Bank Limited
(Through Jai Kishan Teotia)
Versus

... **Applicant/Petitioner**

Sanjay Choudhary

... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 09.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the RP : CMA Kamal Deep Tyagi

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1942/2024: There is no appearance on behalf of the Applicant, despite repeated calls. Ld. Counsel for the RP submitted that the copy of the application has not been made available to him.

The IA stands dismissed for default.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)